

(b) if so, what action has been taken in the matter.

THE MINISTER OF FINANCE (SHRI MORAJI R. DESAI): (a) Yes, Sir.

(b) The matter is under consideration.

IAS AND IPS OFFICERS APPOINTED FROM EACH STATE

126. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons appointed to the Indian Administrative and Indian Police Services from each State during the years 1958-59, 1959-60 and 1960-61; and

(b) the number of persons amongst them who belong to Scheduled Castes/ Scheduled Tribes and other Backward Communities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Two statements giving the requisite information are attached. [See Appendix XL, Annex-ure No. 9.]

(b) Apart from the Scheduled Castes/Tribes, there is no provision for the reservation of appointments or posts in favour of any other backward communities.

STEEL PLANT IN GOA

127. SHRI SITARAM JAIPURIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether Government propose to set up a steel plant in Goa; and

(b) if so, when it will be set up?

THE MINISTER OF STEEL, AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b). There is no proposal to set up a steel plant in Goa during the Third Plan period.

The items to be included in the Iron and Steel Programme for the Fourth Plan are to be considered by a Steering Group recently constituted for this purpose. This Group may consider this question also.

128. [Transferred to the 17th August, 1962.]

VACANCIES RESERVED FOR SCHEDULE CASTE S/SCHEDULED TRIBES

129. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many vacancies of gazetted and non-gazetted posts under the Central Government were reserved for the Scheduled Caste/Scheduled Tribe candidates during the period from 1st April, 1960 to 31st March, 1962; and

(b) how many of them were filled up by the candidates not belonging to the above categories during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI IVARAGATHAM CHANDRASEKHAR): (a) and (b) The information required is being collected. A statement will be laid on the Table of the House as soon as possible.

KERALA GRANDHASALA SANGHOM

130. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received any application for financial assistance from the Kerala Grandhasala Sanghom; and

(b) if so, what action has been taken on it?

THE MINISTER OF EDUCATION (DR. K. L. SIBIMALI): (a) Yes, Sir.

(b) A statement is attached